

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.09.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.58/9/AMR/2021	IA(IBC)/155/2022	Sec. 60(5) of IBC	Anheuser Busch InBev India Limited Vs. Pradeep Kumar Sraavanam, RP of East Godavari Breweries Private Limited

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

IA(IBC)/155/2022:

Mr.Y.Surya Narayan, Counsel for the Respondent is present. The Counsel for the Respondent submits that counter will be filed during the course of the day. Hence, for filing counter and hearing, list the matter on 30.09.2022.

SD/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**